

ITEM NO.806

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA NO.149397/2022- APPLN. FOR BAIL- Mentioned)

Date : 10-10-2022 This appln. was Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Appellant(s)

Mr. Zulfiker Ali P. S, AOR (Mentioned by)

For Respondent(s)

Mr. Abhishek Chaudhary, AOR

Mr. Ajay Vikram Singh, AOR

Mr. P. Narasimhan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA NO.149397/2022

List this application tomorrow, i.e.  
11.10.2022 before the appropriate Court.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
COURT MASTER

